

1	2	3	4	5	6
Nagaland	22.42	9.57	71.51		21.71
Orissa	1534.85	1152.61	3237.99	346.82	1660.92
Punjab	265.09	126.73	491.08		233.74
Rajasthan	1021.63	997.65	1007.76		52.87
Sikkim	6.46	6.46	15.09		3.50
Tamil Nadu	3873.41	1864.75	4502.33		2813.28
Tripura	52.21	31.54	130.01		0.43
Uttar Pradesh	10653.03	3592.75	13657.00	102.05	5090.27
West Bengal	1781.89	1479.22	3900.21		1524.46
A & N Islands	4.07	4.06	0.13		0.00
Chandigarh	6.88	3.59	11.20		0.00
D & N Haveli	2.80	2.10	8.16		3.08
Daman & Diu	2.18	0.40	4.11	1.04	1.91
NCT Delhi	93.10	0.00	160.37		88.92
Lakshadweep	2.14	2.14	3.30		0.47
Pondicherry	7.61	7.62	0.25		8.50
<b>Total</b>	<b>38047.84</b>	<b>19756.50</b>	<b>54828.64</b>	<b>1482.07</b>	<b>25007.76</b>

\* Information has been received from only a few districts from the concerned States/UTs.

[Translation]

**Passenger Amenity Special Monitoring Cell**

\*225. SHRI JAGAT VIR SINGH DRONA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Passenger Amenity Special Monitoring Cells have been set up at divisional or regional railway headquarters;

(b) if not, the reasons therefor;

(c) whether any plan has been chalked out by the Government for setting up of such cells; and

(d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) to (d) Yes Sir. Cells have been set up at nine Zonal Railways and 59 divisional headquarters. Arrangements are also being made for setting up these Cells in newly set up zones/divisions.

**Irregularities Prevailing in Railways**

\*226. SHRI MANOJ KUMAR SINHA :  
SHRI RAMMURTI SINGH VERMA :

Will the Minister of RAILWAYS be pleased to state:

(a) whether some players and personnel of railways

have recently sent detailed facts of corruptions and irregularities prevailing in the sports department;

(b) if so, the details thereof;

(c) whether the Government have conducted any inquiry in this regard; and

(d) if so, the outcome thereof?

THE MINISTER OF RAILWAYS ( SHRI RAM VILAS PASWAN) : (a) Yes, Sir.

(b) to (d) One complaint each has been received by Northern Railway and Chittaranjan Locomotive Works alleging irregularities in appointment/s against sports quota on the basis of false/forged certificates. The investigation is in progress in both the cases. An anonymous complaint alleging acceptance of illegal gratification in the appointment of one sports person was also received in the Railway Ministry recently and on investigation no irregularity was noticed.

[English]

**Opening of More Zones and Divisions**

\*227. SHRI SARAT PATTANAYAK :  
SHRI ASHOK PRADHAN :

Will the Minister of RAILWAYS be pleased to state:

(a) whether three new zonal railways, comprising